

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 56(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

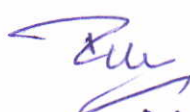
NAME OF THE COMPANY: **M/s. Affordavble Exports**

**Vs.**


**M/s. Apparel Export Promotions Council & Ors.**


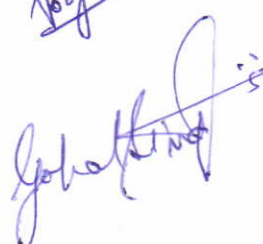
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Avil Panwar with Ravi Kumar Thakur	Adv	Respondent No. 36 & 39	
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2	Vinit Jethan,	Adv	For Petitioner	
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3.	Ms. Krishnam Venugopal Sridhar Ms. Siddhartha (Adv) Ms. Suvancha (Adv) for Respondent no. 1, 30, 32, 34		Respondent	
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4.	Ms. Pooja Dhas (Adv) for Respondent no. 2-29, 31, 33		Respondent	
5.	Gopal Singh. For R- 38			

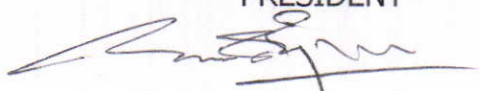
P.T.O

### Order

Learned counsel for Respondent Nos. 36 & 39 seeks further time to file reply. One last opportunity is granted to file reply within two weeks with a copy in advance to the counsel for the petitioners, who may file rejoinder within two weeks thereafter, with a copy in advance to the counsel opposite.

List for further consideration on 28.10.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

22.9.2016  
(P.K. Sud)